- (b) if so, the salient features of the scheme;
- (c) whether it would also cover the passengers who travel in unreserved compartments;
  - (d) if so, the details thereof; and
- (e) whether Government propose to hike the train fares as a result thereof?

THE MINISTER OF RAILWAYS (SHRI C. K. JAFFER SHARIEF): (a) Railway passenger insurance scheme has already been introduced w.e.f. 1-3-94.

- (b) A statement is attached. (See below).
- (c) & (d) Yes, Sir. All valid ticket and pass holders are covered by the scheme-
  - (e) No, Sir.

## Statement

The salient features of the Railway Passengers Insurance Scheme are as under-

Under this scheme, Railways will pay compensation for loss of life or injuries to bonafide passengers holding tickets or pass including railway-men on duty who become victims of untoward incidents such as terrorist acts, violent attack, robbery, dacoity, rioting, shoot-out or arson by any person in or on any train carrying passengers, or in a waiting hall, cloak room or reservation or booking office or on any platform or in any place within the precincts of a railway station or the accidental falling of .any. passenger from a train carrying passengers

" However, no claim for loss of property shall be entertained on behalf of the claimants.

The same scale of compensation will be available under this scheme as is provided in the Railway Acci-

dent (Compensation) Rules, 1990. Under these rules, the compensation in case of death or permanent disability is Rs. 2 lakhs, and in case of injuries the minimum compensation is Rs. 16,000/- and the maximum is Rs. 1,80,000/-.

No compensation will, however, be payable in cases of suicide or attempted suicide, self-inflicted injury, his own criminal act, or any act committed in a state of intoxication or insanity or natural death or disease on medical or surgical treatment unless such treatment becomes necessary due to injury caused by the said 'untoward incident'.

The application for compensation will be adjudicated by Railway Claims Tribunal. Nineteen Benches of this Tribunal have been set up in different parts of the country. The decrees of the Railway Claims Tribunal will be satisfied by the Zonal Railways after following the normal procedure •

## Drop in passenger earnings

5565. SHRI SANATAN BISI: Will the Minister of RAILWAYS be pleased to state:

- (a) whether there has been a drop in passenger traffic earnings; and
- (b) what steps are being taken to achieve the operational efficiency and make the Railways one of the cheapest modes of transport?

THE MINISTER OF RAILWAYS (SHRI C. K. JAFFER SHARIEF):
(a) No. Sir.

- (b) For improvement of operational efficiency following steps are being taken by the Railways.
  - 1. Upgrading technology.
  - 2. Bringing down the cost by reducing fuel consumption and material cost.

- Rehabilitating assets rolling stock and track.
- 4. Introducing high horsepower and fuel efficient locomotives.
- Gradually replacing the old vaccum braked wagons by modern air-braked wagons of high capacity.
- Introducing self discharge wagons of BOBR type for coal movement.
- 7. Improving the signalling system-

## भनमाड ग्राँर दाँउ के बीच रेलवे स्टेशनों पर मूल सुविधाग्रों की कमी

5566. श्री गोविन्दराव श्राविक : क्या रेल मंत्री यह बताने की कृपा करेंगे कि

- (क) क्या यह मच है कि मनमाड शौर दौड के बीच कई रेलवे स्टेशनों पर पूर्णकालीन टिकट काउंटर, पीने का पानी, शैड शौर यातियों के लिए अन्य सुविधाएं उपलब्ध नहीं हैं; शौर
- (ख) यदि हां, तो इस रेलवे लाइन के सभी स्टेशनों पर उपरोंक्त सुविधाएं उपलब्ध कराने के लिए सरकार क्या कदम उठा रही है ?

रेल मंत्री (भी सी०के० जाफ़र सरीफ़):
(क) भीर (ख) मनमाड तथा दौंड खंड
पर, ग्रहमदनगर तथा बेलापुर स्टेशनों
पर पूर्णकालिक टिकट काउंटर हैं। ग्रन्थ
स्टेशनों पर, सम्हाले जा रहे याती याता-यात की मान्ना की दृष्टि से पूर्णकालिक
बुक्षिंग काउंटरों की व्ययस्था करने का
श्रीवित्य नहीं बनता।

सभी स्टेशनों पर मूलभूत थाबी मुविधाओं से संबंधित कमियों को हाल ही में दूर कर दिया गया है। दौंड-मनमाड खंड के सभी स्टेशनों पर पेयजल की पर्याप्त व्यवस्था की गई है। जहां तक प्लंटफामं सायबानों का संबंध है यह अहमदनगर, विलाड़ बेलापुर तथा कोपर-गांव स्टेशनों पर ये पहले ही उपलब्ध हैं। प्रन्य रेलवे स्टेशनों पर सायबानों में वृद्धि तथा व्यवस्था करने पर भी विचार किया जाएगा यदि यातायात की माजा में वृद्धि होने पर ऐसा करना आवश्यक होगा बसर्ते कि धन उपलब्ध हो तथा विभिन्न स्टेशनों की सापेक्ष प्राथमिकताएं हों।

## मुम्बई-बाँड मनमाड बाती रेलगाड़ी क रह किया आना

5567. श्री गोविन्दराव ग्रादिक: क्या रेल मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या यह सच है कि मुम्बई-दौंड मनमाड यात्री रेलगाड़ी पिछले कुछ वर्षों से रदद कर दो गयी है ;
- (ख) यदि हां, तो क्या यह भी सच है कि मानमाड-दौंड श्रौर मानमाड के बीच के शहरों से मुम्बई के लिए कोई सीभी रेसगाड़ी उपलब्ध नहीं है;
- (ग) यदि हां, तो क्या सरकार इस क्षेत्र की जनता की मांग को ध्यान में रखते हुए मुम्बई और ग्रहमदनगर के बीच कोई नई रेलगाड़ी शुरू करने के बारे में सोच रही है;
- (घ) यदि हां, तो उसका व्यौरा क्या है ; ग्रौर
- (ङ) यदि नहीं, तो उसके क्य कारण हैं ?

रेल मंत्री (श्री सी ० के ० जाकर शरीक्र):
(क) जी नहीं । बहरहाल 1321/
1322 बम्बई-पुणे-धौंड-मानमाड पसेंजर गाड़ी
1-5-88 से केवल बम्बई-पुणे खंड पर
बन्द की गई है।

(ख) जी हां । बहरहाल, ग्रहमदनगर मानभाड के रास्ते धींड ग्रीर मुम्बई के बीच एक ग्रू कोच उपलब्ध है ।